

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The All Principal District & Session Judges,
State of J&K,

NO:- 5/224-47/S18 Dated:- 07.01.2019

Subject :- Information relating to Matrimonial Cases

Sir,

As desired, you are requested to furnish the information of your court and courts Subordinate to your court (consolidated) in respect of the following types of questions :-

S.No	Question	Reply		
		Year Wise		
i	Total number of matrimonial cases instituted in different District Courts of the State during years 2016-2018 (Year wise detail)	2016	2017	2018
ii	Total number of matrimonial cases disposed of in different District Courts of the State during years 2016-2018(year wise detail)			

The requisite information may be furnished to the office by or before **07.01.2019 positively** through e.mail/telefax **No. 0191-2539896** so that the same is forwarded to the concerned Quarter .

Yours faithfully,


Assistant Registrar

Urgent
NO:- 5/224-47/S18 Dt:- 07.01.2019

Copy forwarded to Incharge NIC High Court of J&K, Jammu for uploading the same on the High Court web site.


Assistant Registrar